

DIVISION BENCH  
COURT - II

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/126(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UGRO CAPITAL LIMITED VS MAHENDRA KUMAR GUPTA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Dripto Majumder, Adv. ] for FC  
Mr. S. Chowdhury, Adv.  
Mr. P. Singha, Adv.

Mr. Ratul Das, Adv. ] for PG  
Mr. S. Banerjee, Adv.

**ORDER**

1. None appears for the RP.
2. Let the report of RP be filed within a period of three days with an advance copy to the Personal Guarantor, failing which an appropriate order will be passed against the RP.
3. In the event, report is shared with the Personal Guarantor, objection to the report if any, be filed within a period of 10 days.
4. List this matter **on 19.08.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**